

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 03  
IA No. 49/JPR/2024  
CP No. (IB)- 27/95/JPR/2021  
Under Section 95 of IBC, 2016

**In the matter of:**

**Shapoorji Pallonji Finance Pvt. Ltd.**

... Applicant/Creditor

**Versus**

**Ajay Kumar Singh**

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the RP : Naresh Kumar Sejvani, Adv.  
Prashant Sharma, RP  
For the Applicant : Cyrus Barucha, Adv.  
For the Respondent : Amol Vyas, Adv.

**ORDER**

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the RP. Mr. Prashant Sharma, RP present in person.

**IA No. 49/JPR/2024**

This is a Report under Section 99 of IBC, 2016. Copy of the same has been furnished to the learned counsel for the Debtor. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. It is stated that reply to the main CP has also not been filed by the Debtor/ Respondent. Reply to the main CP may also be filed within 2 weeks with an advance copy to the RP. List the matter on 03.06.2024.



(Ashish Verma)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 07, 2024